

**Shri Hem Barua:** The hon. Defence Minister says that there are no words of Gen. Thimayya quoted.

**Mr. Speaker:** That is not a point of order.

**Shri Hem Barua:** I am coming to it.

**Mr. Speaker:** I have heard him. Next question, Shri Sharma.

**Shri Nath Pai:** But you should really allow a supplementary.

### Overcrowding in Colleges and Universities

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\*530. { **Shri D. C. Sharma:**  
      **Shri Ramji Verma:**  
      **Shri Ajit Singh Sarhadi:**  
      **Shri Hem Raj:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 347 on the 11th August, 1960, and state the further progress made in the proposal to introduce a suitable test for admission to universities with a view to reducing overcrowding in colleges and universities?

**The Minister of Information and Broadcasting (Dr. Keskar):** The matter is still under the consideration of the University Grants Commission.

**Shri D. C. Sharma:** This very reply was given on the last occasion, and the same reply is being repeated today. May I know whether any progress, slight or big, has been made in the direction of a solution to this problem?

**Dr. Keskar:** I have said that the University Grants Commission is considering it. The point of the Commission is that this is a very important matter in which the whole procedure that is at present prevailing will have to be changed, and it should only be changed after very careful consideration.

This was also discussed at the Education Ministers' Conference, and

then all the State Governments were asked for their views; some have given their views, while some have not. All these views have been put before the Commission. The latest position is that the Commission feels that the new national service scheme might also have an influence on this matter, and, therefore, it is better to wait until that scheme itself becomes more concrete, and then they would study it and give their final decision.

**Shri D. C. Sharma:** May I know whether the Vice-chancellors of the Indian Universities have also been consulted on the subject, and if so, their reactions to this proposal that there should be a test for admission to universities?

**Dr. Keskar:** I have not got the views of the Vice-chancellors, but I am sure the commission will ultimately,—if it has not already done so,—consult the Vice-chancellors in such an important scheme as this.

**Shri Ajit Singh Sarhadi:** In view of the importance of the subject, is there any proposal under consideration that this should be entrusted to a committee of experts who should be asked to give their proposals?

**Dr. Keskar:** That is exactly being done now. A committee has been appointed which is preparing definite proposals, but, as I said, the commission feels that the scheme of national service might impinge on this, and they would like both the things to be considered together.

**Shri Ajit Singh Sarhadi:** May I know the personnel of this committee?

**Dr. Keskar:** I have not got it here with me. It is a working group of educationists, administrators, defence experts and others.

श्री म० ला० द्विवेदी : मंत्री महोदय को यह पता है कि स्वतन्त्रता के पश्चात् से विश्व-विद्यालयों, महाविद्यालयों, स्कूलों और पाठशालाओं में भीड़ बढ़ती चली जा रही है,

में जानना चाहता हूँ कि क्या कारण है कि दस साल के पश्चात् अब सरकार भी पूरी तौर से विचार नहीं कर सकी और अब कमेटी को यह मामला सिपुर्द किया गया है ? मैं यह भी जानना चाहता हूँ कि यह काम कब तक पूरा हो जायेगा ?

**डा० केसकर :** भीड़ बढ़ रही है इसलिये इस मामले पर विचार हो रहा है ?

**श्री म० ला० द्विवेदी :** विचार तो दस साल से चल रहा है . . . . .

**डा० केसकर :** विचार दस साल से नहीं हो रहा है। यह मामला अभी साल दो साल हुए इस पर विचार हो रहा है। लेकिन यह आसान मामला नहीं है, एक दम लड़कों को रोक देना कि अब नहीं जा सकते बिला कोई स्टैण्डर्डस् तय किये हुए यह ठीक नहीं होगा और यह उचित भी नहीं होगा और इसलिये कमीशन भी इस पर कोई निश्चय बिला सोचे लेना नहीं चाहता।

**Shri Kalika Singh:** In view of the report of the University Grants Commission that the student population in the universities has grown to 9 lakhs, and they would require 200 universities in India, may I know whether the Government of India are considering the question of opening 200 universities or some number near about that?

**Dr. Keskar:** It is obvious that this proposal to have a test and to limit the number of students in the universities is under active consideration, but, at the same time, it cannot be decided in an erratic manner. And that is the reason why the commission is evolving definite and reasonable proposals, so that the students who are best suited may get admission to the universities.

**Shri Hem Barua:** In view of the fact that a test is under active consideration for the entry of students into the universities, may I know whe-

ther steps to absorb the surplus population of students at the post-matric stage are also under active contemplation of Government?

**Dr. Keskar:** The utilisation of those who want to get admission to universities for some other type of useful education can be separately considered.

**श्री ब्रज राज सिंह :** श्रीमन्, इस बात को देखते हुए कि यह प्रश्न सारे भारत के महत्व का है और भविष्य में आने वाली पीढ़ियों के लिये उस का बड़ा महत्व होगा, मैं जानना चाहता हूँ कि क्या सरकार का यह विचार है कि इस के पहले कि विश्वविद्यालय में किसी भरती को बन्द किया जाय इस विषय पर विभिन्न राजनैतिक पार्टियों और देश के सम्माननीय व्यक्तियों के विचार पहले जान लिये जायें ?

**डा० केसकर :** इस का राजनैतिक पार्टियों से कोई सम्बन्ध तो मेरी राय में आता नहीं है। अलबत्ता कोई अन्तिम निर्णय करन के पहले एजुकेशनल इंस्टीट्यूट्स वगैरह की राय इस बारे में जरूर ले ली जायेगी। इसीलिये कमीशन इस में जल्दबाजी करना नहीं चाहत; हैं और सब रायों के मिलने के बाद ही वह इस पर निश्चय करेगा।

#### Ex-Controller of Defence Production

\*531. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a Major-General who was the Controller General of Defence Production has resigned and taken up appointment in a private firm;

(b) whether necessary permission was accorded to him; and

(c) the number of army officers who joined private firms after retirement during the period from 15th August, 1947 to 1st August, 1960?